

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6540
ANSWERED ON:06.05.2015
ONLINE SYSTEM IN DDA
Pandey Shri Ravindra Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has taken any decisions to provide online facility to obtain conveyance deed on registry of land and lease hold of property on the basis of General Power of Attorney (GPA); and

(b) if so, the steps taken by the Delhi Development Authority for compliance of such decisions from January, 2015 till date?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) : No, Madam.

(b) : Does not arise.